

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
New Delhi**

**Petition No. 349/TT/2020**

<b>Subject:</b>	Petition for truing up of transmission tariff of the 2014-19 period and determination of tariff of the 2019-24 period for seven number of assets under Transmission System for IPP Generation Projects in Madhya Pradesh and Chhattisgarh in the Western Region.
<b>Date of Hearing</b>	6.1.2022
<b>Coram</b>	Shri I. S. Jha, Member Shri Arun Goyal, Member Shri Pravas Kumar Singh, Member
<b>Petitioner</b>	Power Grid Corporation of India Limited
<b>Respondents</b>	Madhya Pradesh Power Management Company Limited and 10 others
<b>Parties Present:</b>	Shri S.S. Raju, PGCIL Shri D.K. Biswal, PGCIL Shri V.P. Rastogi, PGCIL Shri A.K. Verma, PGCIL Shri Anindya Khare, MPPMCL

**Record of Proceedings**

Due to paucity of time, the Commission adjourned the matter.

2. The Petition shall be listed for hearing in due course for which a separate notice will be issued.

**By order of the Commission**

sd/-  
(V. Sreenivas)  
Joint Chief (Law)

